NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.47/ 2017	ā	Admission	621A	EMC IT Solutions India Pvt. Ltd.

SL. NAME (IN CAPITAL) & PHONE NUMBER

NO.

REPRESENTATION TO WHOM

SIGNATURE

Aishway Ak.

Apparent

Counsel for petitioner is present. ROC report is received.

Heard counsel for petitioner.

List it for orders on 14.07.2017.

MEMBER (J)